Written Answers to	[08 January, 2019]		Unstarred Questions 285	
1	2	3	4	5
Karnataka	45,227	42,165	3,063	7.3
Kerala	16,335	16,509	-174	-1.1
Tamil Nadu	73,534	70,758	2,776	3.9
Puducherry	1,855	1,810	45	2.5
Lakshadweep	31	31	0	-1.2
SOUTHERN REGION	223,289	206,896	16,393	7.9
Bihar	21,247	18,506	2,740	14.8
DVC	14,955	14,272	683	4.8
Jharkhand	5,790	5,121	668	13.1
Odisha	22,867	19,662	3,205	16.3
West Bengal	37,123	36,131	992	2.7
Sikkim	324	299	25	8.2
Andaman and Nicobar Islands	231	213	18	8.3
Eastern Region	102,306	93,992	8,313	8.8
Arunachal Pradesh	568	523	45	8.5
Assam	6,846	6,518	328	5.0
Manipur	562	529	33	6.2
Meghalaya	1,203	978	225	23.0
Mizoram	430	310	121	38.9
Nagaland	602	541	62	11.4
Tripura	1,195	2,043	-847	-41.5
North-Eastern Region	11,407	11,441	-34	-0.3
ALL INDIA	870,809	817,487	53,323	6.5

Execution of SAUBHAGYA scheme in Madhya Pradesh

 $\dagger 3023.$ SHRI AJAY PRATAP SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the electrification work in hamlets/clusters is being carried out in Madhya Pradesh under SAUBHAGYA scheme; and

[†]Original notice of the question was received in Hindi.

(b) if so, whether there is any proposal/policy to incorporate Pandit Deen Dayal Upadhyaya Gram Jyoti Yojana?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana-"SAUBHAGYA", electricity connections were provided to all households in rural and all poor households in urban areas including hamlets/clusters of Madhya Pradesh. Government of Madhya Pradesh have informed that the State has achieved 100% household electrification under SAUBHAGYA on 22.10.2018.

Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works. The scheme is being implemented in various States including Madhya Pradesh.

Revival of stressed thermal power plants

3024. SHRI N. GOKULAKRISHNAN: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government is considering to address the issues of stressed thermal power plants in the country, if so, the details thereof; and
- (b) whether it is also a fact that Government has set up a high level empowered committee for suggesting measures to deal with problems of struggling power assets and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Government of India has taken following steps to resolve the issues related to stress in thermal power projects:—

I. Fuel Linkages under SHAKTI: The Government has approved a new coal linkage allocation policy on May 17, 2018 named SHAKTI (Scheme for Harnessing and Allocating Koyla Transparently in India). Under the scheme, auction of coal linkages for Independent Power Producers (IPPs) with PPAs based on domestic coal has been conducted on September 12, 2017. IPPs having PPA but no coal linkages have participated in the auction and linkages have been granted to 11549 MW capacity (10 projects) including five stressed projects of total 8490 MW capacity, and these projects have been resolved. Under B(i) provision of SHAKTI scheme, linkages have been granted to States/Central Gencos for 8870 MW for 10 projects.